

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
V Janarthana Guptha

**MAIN PETITION NUMBER** : CP(IB)/191(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**  
IA(IBC)/132(CHE)2024

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**ORDER**

Present: Ld. Counsel Shri. M L Ganesh for Petitioner / State Bank of  
India.

Ld. Counsel Shri. R Krishnamurthy for the IRP.

Ld. Counsel Shri. Sri Ganesh for the Respondent / Personal  
Guarantor.

Copy of the Written submissions filed by the Petitioner served on the  
Counsel for the Respondent.

List the petition for hearing on **24.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)